

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 02-02-17.

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 54/11
PETITION NUMBER : TP 298/16
NAME OF THE PETITIONER (S) : PP 2 IBI JOSE
NAME OF THE RESPONDENT (S) : THE PORTLAND RUBBER ESTATES
LTD. & 10 OTHERS.
UNDER SECTION : 237(b)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
-------	--	---------------------------------------	-----------

1.	S. MAHESWARI 98452 78063	PRACTISING COMPANY SECRETARY (RESPONDENT 1 to 10)	S. Mah
----	-----------------------------	---	--------

ORDER

PCS for Respondents 1 to 11 is present. She reported that she is representing R-1 to R-11.
Petitioner is called, absent. No representation for petitioner.
Fresh notice to the petitioner. Registry to issue notice to the petitioner. Counsel for Respondents is also directed to inform the petitioner about the date of hearing.
Posted to 21-03-2017.

Member (J)

Member (T)